

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No.214

Dated : 05/08/2020.

Pursuant to the reports of Ld. Additional District & Sessions Judge, 2nd Court, Arambagh and Ld. Additional Chief Judicial Magistrate, Arambagh as informed through e-mail pertaining to the Covid positive of one constable namely Pijush Mondal attached to G.R.O., Arambagh who assists the G.R.O. in all aspects, handles/writes all records and even has access to all the Court Staff, Ld. Advocates, Law Clerks as well as the Ld. Judicial Officers, as a precautionary measure; the entire judicial functioning of the Courts of Arambagh Sub-division **excepting the remand file** are hereby suspended with effect from **06/08/2020 till 14/08/2020**.

Inform all concerned accordingly.

Sd/-

District Judge, Hooghly